

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

118. C.P.(CAA)/19(MB)2024

IN

C.A.(CAA)/155(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2024**

NAME OF THE PARTIES: Skystar Buildcon Private Limited

SECTION 230, 232 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **30.04.2024**
high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)